

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.231
CP/2(AHM)2023

Proceedings under Section 55 of Co. Act, 2013

IN THE MATTER OF:

Invac Cast Limited

.....Applicant

V/s

Intolcast Pvt Ltd & Ors

.....Respondents

Order delivered on: 08/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Prashant Patel, Adv.

For the Corporate Debtor : Mr. Dev Shah, Adv i/b Mr. Arjun Sheth, Adv.

ORDER

Re-list before the regular bench on 25.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)